

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 7/RP/2024**

Subject : Section 94 of the Electricity Act, 2003 read with Section 114 of the CPC and Regulation 52 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 (CBR) seeking review of order dated 18.1.2024 passed in Petition No.114/MP/2019.

Date of Hearing : 29.8.2024

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : GMR Energy Trading Limited (GETL) & Anr.

Respondent : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO)

Parties Present : Shri Vishrov Mukerjee, Advocate, GETL& GWEL  
Shri Yashaswi Kant, Advocate, GETL& GWEL  
Ms. Priyanka Vyas, Advocate, GETL& GWEL

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for the hearing and, accordingly, was adjourned. The parties are, however, directed to file their advance written submissions, if any, within two weeks with a copy to the other side.

2. The Petition will be listed for hearing on **26.9.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**

